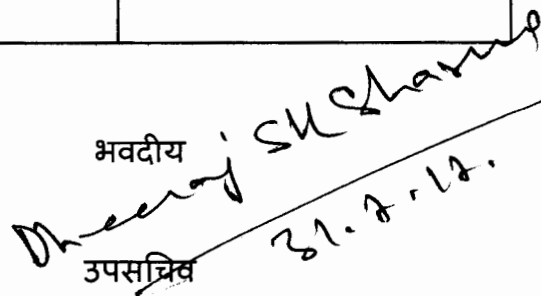


CAUSE LIST 02.08.2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Sh. Manak Lal Chandak	S.B. Civil First Appeal No. 302/2012, Shanti Lal & Ors v/s Sampat Lal & Ors	Mr. Abhinav Jain.	Mr. Vikas Balia
2	Sh. H.S. Balot	S.B. Civil Writ Pet. No. 2812/2010 Satpal V/s District Collector Sgnr. & Ors	Mr. Rajesh Prajapat	Mr. Rajendra Charan
3	Sh. Murlidhar Vaishnav	S.B. Criminal Misc. Petition No. 269/2016 Anand Prakash Vyas & Ors. V/s State	Mr. Nishant Bora	Mr. N. K Bohra
4	Sh. Murlidhar Vaishnav	S.B. Civil Writ Petition NO. 9703/2015 Phoosaram V/s Chairman RMG Bank & Ors.	Mr. R.R. Ankiya	Mr. B.L. Tiwari

CAUSE LIST 03.08.2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Sh. Sanjeev Johari	S.B. Civil Writ Pet. No. 2030/2016 Krishan Lal V/s ADJ Raisingh Nagar & Ors.	Mr. Trilok Joshi	Mr. Mahipal Singh Mr. Hemant Singh
2	Sh. Sanjeev Johari	S.B. Civil Writ Petition No. 2069/2010, Padam Chand V/S DJ Chittorgarh & Ors.	Mr. Abhishek Charan	Mr. Hari Singh

भवदीय

 उपसचिव 31.8.17.

राज. राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

" Help The Needy--Timely Help May Create History "